

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
COURT - 2

ITEM No.202
CP(IB)/104(AHM)2023

Proceedings under Section 7 IBC

IN THE MATTER OF:

Jaihind Projects Limited
V/s
C M Smith And Sons Limited

.....Applicant

.....Respondent

Order delivered on: 29/04/2024

Coram:

Mrs. Chitra Hankare, Hon'ble Member(J)
Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)

PRESENT:

For the Applicant : Mr. Jaimin Dave Adv. a.w Ms. Hirva Dave Adv.
For the Respondent : Mr. Monaal Davawala, Adv.

ORDER

Transfer petition is pending before Hon'ble principal Bench, hence, matter stands adjourned to 26.06.2024.

-Sd-

DR. V. G. VENKATA CHALAPATHY
MEMBER (TECHNICAL)

-Sd-

CHITRA HANKARE
MEMBER (JUDICIAL)